

**NATIONAL COMPANY LAW TRIBUNAL
INDORE BENCH AT AHMEDABAD
COURT 1**

TP/MP/ 139 of 2019 [TP/MP/ 125 of 2016(CP 34 of 2016)] With
IA 507 of 2019

**Coram: MADAN B. GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
INDORE BENCH AT AHMEDABAD OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.12.2020**

Name of the Company: Ashok Kumar Khosla
V/s
PGH International Pvt Ltd

Section: 397-398 of the Companies Act, 2013/IA for Adjournment of Hearing

COMMON ORDER

Learned Senior Counsel Mr. Saurabh Soparkar a.w. Learned Counsel Mr. Kunal Vaishnav appeared for the Petitioner. Learned Counsel Mr. Sandeep Singhi. Learned Senior Counsel Mr. Navin Pahwa appeared for the Respondent. Learned Counsel Ms. Poonam Mathur appeared. Learned Counsel Mr. Amalpushp Shrotri appeared for the Respondent no. 2. Learned Counsel Mr. Hamesh Naidu appeared for Alliance Industries Ltd.

Heard Learned Senior Counsel for the Petitioner.

The matter stands adjourned for further consideration on 11.12.2020.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**

Dated this the 10th day of December, 2020.